

Grabbing of Land

1812. SHRI BHAKTA CHARAN DAS : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware about the grabbing of 3.45 acres of prime Government land by some influential persons in South Delhi;

(b) if so, the details thereof;

(c) the action taken/proposed to be taken by the Government for reclamation of such land; and

(d) the action taken against the persons/authorities involved in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

[Translation]

100% Export Oriented Consumer F.P.I.

1813. SHRI NAMDEO DIWATHE : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the number of applications received for setting up of hundred percent export oriented consumer food processing industries in Maharashtra during each of the last three years;

(b) the number of applications sanctioned during the above period, year-wise; and

(c) the number of applications pending and the time by which these are likely to be accorded sanctioned?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) and (b). Three applications have been received for setting up of 100% export-oriented consumer industries other than fruits and vegetables processing etc. in Maharashtra during the last three years. Yearwise break-up is as follows :

Year	Applications		
	Received	Cleared	Rejected
1993-94	Nil	Nil	Nil
1994-95	Nil	Nil	Nil
1995-96	03	Nil	03

(c) In view of above, does not arise.

[English]

ONGC/GAIL

1814. SHRI ISWAR PRASANNA HAZARIKA : Will the PRIME MINISTER be pleased to state :

(a) whether ONGC/GAIL has a commitment to supply 0.4 million cubic meters of gas at required pressure to stage II of Lakwa Thermal Power Station of Assam State Electricity Board, over and above the same quantity for stage I;

(b) whether 3 gas Turbines of 20MW each at LTPS stage I were commissioned during early 1995-96;

(c) the quantity of gas since then supplied at required pressure on the average per day by ONGC/GAIL to LTPS inclusive of the 0.4 million cubic meters for stage I; and

(d) whether the newly commissioned stage II of LTPS has been virtually lying idle due to ONGC/GAIL's failure to supply adequate quantity of gas at requisite pressure?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) Yes, Sir

(b) to (d). The supply to ASEB, Lakwa in 1995-96 and 1996-97 was 0.41 MMSCMD and 0.43 MMSCMD respectively as against the supply of 0.15 MMSCMD and 0.30 MMSCMD during 1993-94 and 1994-95 respectively.

Integrated Rural Energy Development Agency

1815. DR. T. SUBBARAMI REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether the World Bank has agreed to lend \$ 200 million second line of credit to Integrated Rural Energy Development Agency;

(b) if so, whether the Asian Development Bank has also agreed to lend \$ 100 million to the agency;

(c) if so, whether these loans are to be provided directly to Integrated Rural Energy Development Agency without the involvement of Union Government; and

(d) if so, the mode of repayment and the rate of interest thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) No Sir.

(b) Asian Development Bank has agreed to provide loan assistance of US \$ 100 million to the Indian